NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.549/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M.

Name of the Company		Badjate Stock & Shares Pvt.LtdVersus-Snowblue Trexim Pvt.Ltd.		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
,	Nitu PODDAR,	Res	Applicant	7. 2.2018

ORDER

Ld. Pr. CS for the operational creditor is present. Nobody represents from the side of Interim Resolution Professional (IRP).

Ld. Pr. CS representing the operational creditor submits that IRP is in Mumbai as such not turned up today. Therefore, there is no effective representation from the side of the IRP. It is for filing Progress Report. It is also submitted on behalf of the operational creditor that Progress Report will be filed during the course of the day or tomorrow. Permitted to file the Progress Report as requested.

List it on 13/03/2018 for filing further Progress Report.

(Jinan K.R.) Member (J)

Sd